

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 625 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Indus Container Lines Pvt. Ltd. Vs. Geo Express Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Anshul Rai, Advocate

For the Respondent: None

ORDER

Affidavit of service has been filed. Notice sent by Speed Post has been returned back with the report "Refused". Notice by email has been duly served. Notice was also duly effected on the CD through the process of the Bench. None is present on behalf of the CD. They are proceeded ex-parte.

To come up for arguments on 15th January, 2018.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)